

'OWN YOUR TELEPHONE' SCHEME

*890. **Shri Radha Raman:** Will the Minister of Communications be pleased to state whether the amount realized under the 'Own Your Telephone' Scheme is utilized for any specific purpose; and if so what?

The Deputy Minister of Communications (**Shri Raj Bahadur**): The amount is utilised for opening new telephone exchanges and for rehabilitation and/or expansion of the existing telephone systems.

Shri Radha Raman: May I know if the scheme is going to be given up soon?

Shri Raj Bahadur: No, Sir.

Shri Radha Raman: May I know up to what time the Government propose to continue the system?

Shri Raj Bahadur: As long as we attain a reasonable level of telephone development in the country.

Shri B. N. Misra: What is the amount which has been received?

Shri Raj Bahadur: Up to 31st July, 1954, Rs. 4,26,10,500.

RECLAMATION OF LAND

*892. **Shri Bahadur Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any land reclaimed by the Central Tractor Organisation remained uncultivated and got re-infested during 1953-54; and

(b) if so, what was the area of such land and the cost that has been incurred for its reclamation?

The Minister of Food and Agriculture (**Shri Kidwai**): (a) The Governments of Madhya Pradesh, Bhopal and Punjab have intimated that no reclaimed land remained uncultivated and got re-infested except for a negligible area in Bhopal. The Madhya Bharat Government have indicated that the information will be available only in August, 1955, while the reply of the Uttar Pradesh Government has

not yet been received. However, in these States also there is not likely to be any appreciable incidence of lands which after reclamation remained uncultivated and got reinfested.

(b) Does not arise.

Shri T. N. Singh: May I know whether Government have any arrangement for follow-up cultivation in case a particular land is not let out or given to owners, and in cases also where owners are not able to take up cultivation immediately?

Shri Kidwai: I think I have already informed that no land remained uncultivated and therefore this question does not arise.

INDIAN BOARD FOR WILD LIFE

*893. **Shri M. R. Krishna:** Will the Minister of Food and Agriculture be pleased to state how far the recommendations made by the "Indian Board for Wild Life" have been implemented?

The Minister of Food and Agriculture (**Shri Kidwai**): A statement showing the recommendations made and action taken on each is laid on the Table of the Sabha. [See Appendix VI, annexure No. 2.]

Shri M. R. Krishna: From the statement I find that the State Governments were asked to set up separate 'Wild Life Boards'. May I know how many States have set up these Boards and whether the Centre is giving any financial assistance?

Shri Kidwai: We have not received any reports as to whether the State Governments have taken any action on it.

Mr. Speaker: The latter part of the question—whether the Centre is giving any financial assistance—has not been answered.

Shri Kidwai: When the scheme is received and we find that some aid is necessary, the financial assistance will